

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 282 of 2018**

Bipin Kumar

.... Appellant(s)

Versus.

Oriental Insurance Co. Ltd. & Ors.

... Respondent(s).

**CORAM: HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING.**

For the appellant(s): Mr. Ashutosh Anand, Advocate.

For the Insurance Co: Mr. Manish Kumar, Advocate.

07/07.09.2021: Let the name of Mr. Hariom Kumar, learned counsel for the Insurance Company, be reflected in the cause list.

With consent of both parties, let this matter be referred to Lok Adalat, scheduled to be held on 11.09.2021.

Anu/-

(ANANDA SEN, J.)